

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA
UNSTARRED QUESTION NO. 342
ANSWERED ON 23.07.2025

Implementation of PM-USHA scheme

342 **Shri S. Selvaganabathy:**

Will the Minister of **Education** be pleased to state:

- (a) the manner in which grant has been distributed to all States and UTs through the scheme PM-USHA during the last five years;
- (b) how many States have promptly submitted the utilisation certificate till date;
- (c) if not, what action has been taken against them;
- (d) whether Puducherry RUSA committee is functional now, if so, how many meetings have been conducted during the last four years; and
- (e) whether the meetings have been conducted regularly every three months as per stipulation, and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(Dr. SUKANTA MAJUMDAR)

(a) to (c): The government has launched the third phase of Rashtriya Uchchatar Shiksha Abhiyan (RUSA) in June 2023 in the form of Pradhan Mantri Uchchatar Shiksha Abhiyan (PM-USHA), with an outlay of Rs. 12926.10 crore, including the committed liabilities of the earlier phase of RUSA, for the period 2023-24 to 2025-26, to cater to the needs of educationally unserved/ underserved areas. All the 615 units under PM-USHA have been approved in various States /UTs with a total amount of Rs. 8178.71 Crore under various components.

The Ministry of Finance had issued revised procedure for the release of funds under Centrally Sponsored Schemes (CSS) on 23rd March, 2021 including for RUSA/ PM-USHA through the Single Nodal Agency (SNA) Model. Under this Model, funds have been released as per the requirement of States/UTs and on the basis of fulfilment of certain conditions by the States/UTs, such as transfer of the corresponding state share, utilization of at least 75% of the previously released funds, compliance with conditions laid down by the Project Approval Board (PAB), submission of consolidated Utilization Certificates (UCs), compliance with the instructions of the Ministry of Finance, and availability of funds in the financial year, etc.

Now, the Ministry of Finance has also issued the revised procedure i.e. SNA-SPARSH Model for “Just-in-time” release of Centrally Sponsored Schemes (CSS) funds and as on date, 27 States/UTs have onboarded. In the current financial year, mother sanction for an amount of Rs. 713.95 crore have been issued to 26 States/UTs, after obtaining requisite documents including Utilization Certificates (UCs).

During the last five years and the current financial year (as on 21.07.2025), an amount of Rs. 1,398.54 crore has been released to the various States/ UTs.

(d) & (e): Under the scheme, there is no provision for constitution of Puducherry RUSA Committee. However, the Puducherry State Higher Education Council (PSHEC), constituted by means of an Executive Order in the UT, held its last meeting, i.e. 7th meeting on 28.02.2022.
